PELICAN GRAND MOTELS PRIVATE LIMITED

Date of Commencement of CIRP List of Creditors as on



													Annexure 7
List of operational creditors (Government dues) (Amount in₹)													
Sl. No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim		Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable		dues, th at may be set- off			
1	DGGI, Gurugram Zonal Unit		22.12.2023	3,113,402.00	3,113,402.00		NO						Refer Note 1
2	Office of the Assistant Commissioner of Income Tax Department, Karnal		22.12.2023	8,042,288.00	8,042,288.00		NO						Refer Note 1
3	Employees Provident Fund Organisation, Karnal		09.02.2024	3,858,420.00	-		NO		-	-	-	3,858,420.00	Refer Note 2
TOTAL 15,014,110.00 11,155,690.00								3,858,420.00					

Note 1: The aforementioned claim has been collated and verified on the basis of records submitted by the claimant. The claims submitted are subject to further substantiation/modification on the basis of any additional evidence or clarification.

Note 2: The claim is pending for verification as complete records pertaining to the Corporate Debtor have not been handed over by the Suspended Directors. The claims submitted are subject to further sunstantiation/modification on the basis of any additional evidence or clarification.